

[Sh. Ram Punan Patel]

"Jua, chori, mukhbari, byaj, parai nari. Jo chahe didaar ko, itni vastu niwari."

So I request the government that keeping the nation's interest in view, this move of opening casinos at different places should be abandoned.

SHRI BALKAVI BARAGI: Mr. Speaker Sir, now that Kabirdas ji is on stake, you should agree with him.

**(ix) Demand for more financial assistance to Rajasthan to meet the drought In the State**

SHRI VIRDHI CHANDER JAIN (Barmer): Mr. Speaker, Sir, I want to draw the attention of the House on this important subject under Rule 377:-

Rajasthan has been facing drought for the last four years. This year's drought is the biggest drought of the century. The western desert area of Rajasthan is most affected by drought. This year out of 38901 villages of the state, 32270 villages, whose population is 2 crores, 62 lakhs and 69 thousands, are drought-affected. 3 crores, 52 lakhs and 45 thousands live-stock of the state are affected by drought.

The Rajasthan government had requested the Central government to allocate Rs. 1023 crores to meet the situation for the term from October 1987 to March 1988 out of which they had demanded Rs. 429.52 crores for giving jobs, Rs. 184.08 crores for materials Rs. 1 crore 80 lakh for tools and plant, Rs. 274 crores, 44 lakh, 60 thousand cattle for protection, Rs. 2 crores, 28 lakh for veterinary care and Rs. 14 crores, 74 lakhs and 80 thousand for providing drinking water.

Barmor, Jodhpur, and Jaisalmer dis-

tricts are the most drought-affected areas. The state government has been able to provide employment to only 10 per cent of the people in these areas, whereas it is essential to provide employment to at least 20 percent of the population.

The Rajasthan government has demanded from the Central government, a sum of Rs. 15 lakhs for rural population Rs. 31.50 crores in the form of .... grant and Rs. 22.50 crores in the form of loan in order to give 10 kg. wheat in grant, and Rs. 15 per person as loan every month in Jaisalmer, Barmer and Shergarh and Fauladi tehsil of Jodhpur districts, so as to enable them to survive.

So the Central government is requested to grant the total amount of Rs. 1023 crores to the Rajasthan government for the period of November'87 to March'88 and a sum of Rs. 31.50 crores for the most drought affected areas - Barmer and Jaisalmer districts and Shergarh and Fauladi tehsil of Jodhpur district, in the form of wheat - grant, and Rs. 22.50 crores in the form of loan for a period of 10 months to avoid starvation deaths.

[English]

**(x) Need to provide a halt of Konark Express at Kespur railway station in Ganjam district of Orissa**

SHRI SOMNATH RATH (Aska): Kespur Railway Station in District Ganjam in Orissa is centrally situated. Many traders, tourists, workers, common men in large number travel from this Railway Station. It is situated close to the famous Chilika Lake. Many foreigners also visit this area besides people in large numbers from different parts of the country. The Konark Express running from Bhubaneshwar to Hyderabad should halt at this Railway Station for travelling

facilities of all concerned.

[*Translation*]

**(xi) Need to provide electricity to all villages of Khalilabad Parliamentary Constituency**

SHRI CHANDRA SHEKHAR TRIPATHI (Khalilabad): Mr. Speaker, Sir, India is a land of villages, where, about 75 percent people live in villages. Of course the government has launched different programmes for development in the rural areas after independence and the rural population has also been benefited to quite an extent by them. But they are denied the benefits of modern amenities due to shortage of electricity in the rural areas. The State governments are trying to electrify villages with their limited means, but at this speed of electrification, they will not be able to complete the job in the next 50 years, and the backward and neglected villages will not be in a position to avail the benefit of power. Khalilabad parliamentary constituency falls in the most backward district Basti of Uttar Pradesh, where the number of weavers and economically backward people is the maximum but very little has been done to provide electricity in this constituency.

So I request the hon. Minister of State in the Department of Power in the Ministry of Energy to make arrangement for the electrification of villages falling in Khalilabad parliamentary constituency so that this neglected and backward area may also get full benefit of power.

**(xii) Need to provide additional financial assistance to Himachal Pradesh to enable it to tide over its financial difficulties**

SHRI K.D. SULTANPURI (Simla): Mr. Speaker, Sir, prior to the formation of Hima-

chal Pradesh, it was decided that when Punjab government will increase the emoluments of their employees and the same will be applicable to the employees of Himachal Pradesh government and the same principle is being followed even now. When the government of Punjab increases the emoluments and D.A., the Himachal Pradesh government has also to follow it. This time Himachal Pradesh government had to pay Rs. 43 crores to their employees as a result of this increase in the emoluments of employees of Punjab. The State government, further spent Rs. 30 crores to meet the situation arising out of natural calamities. So the total expenditure comes to Rs. 73 crores. The State government has given this amount out of its own exchequer. I will request the Central Government to immediately disburse this amount to the State Government which was spent on drought relief and payment of increased emoluments of State Government employees.

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11.35 hrs.

DIRECT TAX LAWS (AMENDMENT)  
BILL—*CONTD.*

[*English*]

MR. SPEAKER: Now we will take up Item No. 17, i.e. further consideration of the motion moved by Shri Tiwari.

[*Translation*]

Chaubeyji, let there be something about business of the day.

SHRI NARAYAN CHOUBEY (Midnapore): We always do Sir.

[*English*]

Do not blame me, Sir.